

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW- 72 -2020****Mr. Gajanan Pednekar**
V e r s u s**..... Petitioner****The Secretary,**
Village Panchyat of Arambol.**..... Respondent**

Adv. Shri C. Padgaonkar for the Petitioner.
Adv. P. Lotlikar for the Respondent,

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 8th October, 2020.

ORDER:

The learned counsel for the first respondent is said to be in personal difficulty. He needs time.

2. Post the matter on 22/10/2020.
3. Interim protection granted earlier to continue.

DAMA SESHADRI NAIDU, J.**AP/-**